

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(IB) No.649/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>th</sup> December 2017, 10.30 A.M.**

Name of the Company	S.Chatterjee & Co.-Vs- Gonterman Pipers (India) Ltd.		
Under Section	<b>9 IBC</b>		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Ratul Das  
2) Sagnik Basu

Advocate for  
the Respondent/  
CD

Malid  
18/12/2017

1) Abhishek Sekdar

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for occasional  
Gedikba

Penicillin  
18/12/17

## ORDER

Ld. Counsel for the operational creditor and the corporate debtor has made a request for adjournment on account of negotiations are going on for settlement between the parties. Prayer is allowed.

List it on 17/01/2018 for admission.

8d

(Jinan K.R.)  
Member (I)

9d

(V.P.Singh)  
Member (I)